## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3451

TO BE ANSWERED ON THE 08, AUGUST, 2017 / SHRAVANA 17, 1939 (SAKA)

**COW AS NATIONAL ANIMAL** 

3451. SHRI P. NAGARAJAN: SHRIMATI RANJANBEN BHATT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the Government has received any proposal or there has been a demand in various parts of the country to declare cow as national animal;
- (b) if so, whether the Government has considered the said proposal/demand; and
- (c) if so, the details thereof?

**ANSWER** 

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c): No such proposal/demand has been received in the Ministry of Home Affairs. However, under the distribution of legislative powers between the Union of India and States under Article 246(3) of the Constitution, the preservation of cattle is a matter on which the legislature of the State has exclusive powers to legislate.

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